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Crl.A.No. 1272 OF 1999
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No.101 Court No. 8 SECTION IIA
(Part-heard)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1272/1999@@
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Bhagwan Singh & Ors.Appellants

VERSUS

State of M.P.Respondent
(With appln. for exemption from filing O.T. and with
Office report) (For Re-hearing)

Date : 19/03/2002 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.P.SETHI
HON'BLE MR. JUSTICE K.G.BALAKRISHNAN

For Appellant (s) Mr. B.S.Jain,Adv.
for Mr. Goodwill Indeevar,Adv.

For Respondent (s) Mr. W.A.Nomani,Adv.
Mr. B.S.Banthia,Adv.

UPON hearing counsel the Court made the following
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Mr. B.S.Jain, learned counsel appearing for the
petitioners started his arguments at 12.55 p.m. and concluded
at 2.35 p.m.
Hearing concluded.
Judgment reserved.

.SP1

Anita (V.P.Tyagi)
Court Master